

**Enhancing funds under NCCF**

1470. SHRI RAVI PRAKASH VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of funds earmarked for the National Calamity Contingency Fund (NCCF) for the Twelfth Five Year Plan period;
- (b) whether the funds earmarked under the scheme for the Eleventh Five Year Plan are not sufficient to meet the urgent requirement;
- (c) whether the Ministry of Home Affairs has approached the Niti Aayog to review National Calamity Contingency Scheme and to enhance the funds for implementation of schemes under NCCF; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) Sir, National Calamity Contingency Fund (NCCF) is not a Plan fund and therefore no fund is earmarked in this regard by the NITI Aayog (erstwhile Planning Commission) during the Eleventh and Twelfth Five Year Plan period. In view of this fact question does not arise to approach the Niti Aayog to review or enhance the funds under NCCF.

However, the Government of India raised the corpus of National Disaster Response Fund (erstwhile NCCF) by a cess-backed mechanism through levying the 'National Calamity Contingency Duty' on selected items and additional budgetary support is provided by the Ministry of Finance as and when necessary.

**Special women cops for safety of women in the capital**

1471. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that with a view to ensure better safety of women in the capital city Delhi, it is proposed to train special women cops for providing better safety and security to women in the capital city Delhi;
- (b) if so, the details thereof;
- (c) what are the focal points where such trained women cops are proposed to be deployed in the capital city to help women in distress; and
- (d) what is action plan to sensitize the public to come forward to help women in distress on the roads or otherwise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) A 10 months basic training is presently being imparted to 1205 number of women constables and 142 Women Probationary Sub-Inspector at the Police Training College, Jharoda Kalan, Delhi. The unarmed combat training has been a daily regimen of their outdoor training to make them physically fit and agile for providing better safety and security to women in the capital / city Delhi. All these trainees are also sensitized on the issues of safety of women in Delhi. This training will be followed by one month rigorous commando training for women constables for their physical fitness and endurance. After successful completion of this training, these women Probationary Sub-Inspectors and women constables are deployed primarily for main stream functions of Delhi Police like Police Stations, Railways, Metro, IGI Airport, Special Police Unit for Women and Children and PCR Unit.

(d) Delhi Police had recently launched HIMMAT Mobile SOS Application for Android phones on 01/01/2015 to help women in distress. Delhi Police has been continuing its special efforts to ensure that women's grievances are registered immediately and they are treated with respect and sympathy. In each of the 161 Police Stations of the city, separate women help desks, run by women officers, with exclusive direct telephone lines are working round the clock effectively. Special Police Unit for Women and Children has started a special drive *w.e.f.* 20.02.2014 against those persons who are found harassing women in public transport by deploying mobile teams in various bus routes. The self-defence Training is also given regularly by Delhi Police to women, students and girls of Delhi. All Delhi Police officers are informing the vulnerable sections in their areas through interactions in Schools, colleges and self defence camps. A Facebook page has been created. Information is available on the Delhi Police Website.

**Discrimination against persons from NER**

1472. SHRIMATI RAJANI PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of crime, atrocities, abnormal behaviour and discrimination against persons hailing from the North-Eastern Region (NER) have been reported in the recent years, if so, the State and UT-wise total number of such incidents reported, accused arrested and the action taken against the guilty during each of the last three years and the current year, crime-wise; and

(b) whether Government has taken any steps to facilitate such victims to register their complaints and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) As per information, details of cases registered by the citizens